

Central Administrative Tribunal
Jaipur Bench, JAIPUR

CP. 25/2009
In OA.104/2009

This the 22nd day of July, 2009

Hon'ble Shri M.L. Chauhan, Member (Judicial)
Hon'ble Shri B.L. Khatri, Member (Administrative)

M.L. Soni S/o Shri Ram Lal Soni
Aged about 62 years
R/o Ramganj Mandi Kota, Retired as Senior TOA(P)
On 31.8.2007 from GMTD BSNL Kota,

.....Applicant
(By Advocate:Shri P.N. Jatti)

V e r s u s -

1. Shri Sidharth Behura Secretary Department of Telecom(DOT)Sanchar Bhawan, Sansad Marg, New Delhi.
2. Shri Kuldeep Goyal Chairman to the Bharat Sanchar Nigam Limited, Bharat Sanchar Bhawan, Sansad Marg, New Delhi.
3. Shri G.K.Agarwal Chief General Manager Telecom Rajasthan Circle, Jaipur-8.
4. Shri Hari Shankar Sharma, General Manager, Telecom Distt. Vigyan Nagar, Kota.

..... Respondents

O R D E R (ORAL)

Learned counsel of the applicant seeks permission to withdraw the Contempt Petition. Permission granted. Accordingly, the CP is dismissed as withdrawn.


(B.L. Khatri)
Member (Administrative)


(M.L.Chauhan)
Member (Judicial)

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